

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF MPL CARS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	MPL CARS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	23/03/1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U34103TN1999PTC042122
5.	Address of the registered office and principal office (if any) of corporate debtor	F1, Abdul Regency, 1 st Floor, No 6, South Mada Street, Srinagar Colony, Saidapet, Chennai, Tamil Nadu - 600015
6.	Date of closure of Insolvency Resolution Process	27-01-2021 (order copy received on 11-02-2021)
7.	Liquidation commencement date of corporate debtor	27-01-2021 (order copy received on 11-02-2021)
8.	Name and registration number of the insolvency professional acting as liquidator	K.Sivalingam Regn No - IBBI/IPA-001/IP-P-01597/2018-2019/12430
9.	Address and e-mail of the liquidator, as registered with the Board	Address: Flat No. 1603 Tulive Horizon Residences, 16/01 Arunachalam Road, Saligramam, Chennai, Tamil Nadu, 600093 Email : siva.k220353@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	No 6FF, Golden Enclave, No 184 P.H.Road, Taylor Road Signal, Chennai - 600010 Email - mplibc@gmail.com
11.	Last date for submission of claims	13-03-2021

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the MPL Cars Private Limited on 27.01.2021.

The stakeholders of MPL Cars Private Limited are hereby called upon to submit their claims with proof on or before 13-03-2021.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties. Name and

signature of liquidator

: K. Sivalingam

K Sivalingam

Date and place:

: Chennai, dated 12-02-2021